2857 Written Answers

-with the immigration laws in force in that country in regard to temporary visitors. Government are enquiring further into this matter.

LOANS GIVEN TO PEPSU

*356. DR. R. P. DUBE: Will the Minister for REHABILITATION be pleased to state:

(a) the amount of urban and rural Joans given to the Government of Patiala and East Punjab States Union during each year up to the end of March 1954 for the rehabilitation of displaced persons; and

(b) the rate of interest carried by these loans?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) and (b). A statement Is laid on the Table of the Sabha.

STATEMENT

Urban and Rural Loans given to *PEPSU and rates of interest on them*

(a) Year-wise break-up of urban and rural loans is given below: —

....

Year	(In lakhs of rupees)	
	Urban Loans	Rural Loans
1948-49	12.81	398
1949- 50	21.00	20.00
1 95 0-51	7.00	25 00
1951-52	5.00	• •
1952-53		19-25
1953-54	••	5.00
TOTAL	45.81	73-23

(b) Year-wise rates of interest on urban and rural loans are given below:-

Year	Urban Loans	Rural Loans
1948-49	3-5/8 per cent	3-5/8 per cent.
1949-50	3 per cent	3 per cent.
195 0-51	3-1/8 her cent.	3-1/8 per cent-
1951-52	3+1/8 per cent.	• - •
1952-53		3-5/8 per cent-
1953-54	••• <u>•</u>	3-5/8 per cent.
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NOTE.--Interest varies according to the average rate of borrowing.

CENTRAL PLANNING EXPENDITURE

*357. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state:

(a) the final accounts figures of Central Planning Expenditure in 1953-54 as against its revised estimate of Rs. 188;3 crores shown at page 10 of the Five Year Plan Progress Report for 1953-54; and

(b) how much of it was incurred on 'loanable schemes'?

THE DEPUTY MINISTER FOB PLANNING (SHRI S. N. MISHRA); (a) Final accounts figures for 1953-54 are not yet available. The preliminary accounts show that the expenditure in 1953-54 on the plans of Central Ministries was of the order of Rs. 181 crores.

(b) 'Loanable schemes' under the Central Plan are those which are exe cuted in the States and for which loans are advanced to the States out of the provision made in the Central Plan. The expenditure on 'loanable schemes' amounts to Rs. 85 crores.

DEFAULT IN PAYMENT OF RENT FOR GOVERNMENT QUARTERS

*358. DR. R. P. DUBE: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the number of occupants of Government quarters in Delhi and New Delhi drawing pay less than Rs. 400 per month, who defaulted in payment of rent and other service charges due to Government in the year 1953-54?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : Ten.

INDIANS EMPLOYED IN THE INDIAN Embassies in China and Russia

*359. DR. SHRIMATI SEETA PAR-MANAND: Will the PRIME MINISTER be pleased to state:

(a) the number of Indians employed in the Indian Embassies and Consul-